

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Monday the 08th day of January 2024 at 10.30 a.m
(VIRTUAL MODE)

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**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and
Hon'ble Mrs. Shreesha Merla, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 465/2023 For Stay IA No. 1451/2023 For Condone Delay IA No. 1450/2023	Rajagiri Campus Court Home Buyers Welfare Association Vs Rajendran R, RP of Asten Realtors Pvt. Ltd. & 2 Ors.	Mr. Avinash Krishnan Ravi	Mr. Saurabh Nikalje For Caveator
2	Comp App (AT) (CH) (Ins) No. 408/2023 For Condone Delay IA No. 1248/2023 For Urgent listing IA No. 1246/2023 For Stay IA No. 1247/2023	The Regional Provident Fund Commissioner-II Vs Excel Glass Ltd. & Anr.	Mr. R Vishnu	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	Comp App (AT) (CH) (Ins) No. 453/2023 For Stay IA No. 1413/2023 For Exemption IA No. 1414/2023	Goda Ganesh, Suspended Director of M/S Barasat- Krishnagar Xpressways Ltd Vs State Bank Of India And Anr.	Mr. Sandeep Bajaj	
4	Comp App. (AT) (CH) (Ins) No. 220/2022 For Stay IA No. 476/2022 For Substitution IA No. 542/2023 For Recall IA No.836 & 1005/2023 To implead IA No. 918/2023 For Directions IA No. 1095/2023	P. Mohanraj & 2 Ors Vs Axis Bank Limited & 6 Ors	Mr. TK Bhaskar	Mr. V Mahesh- R3 Mr. Vipin Warriar R4 Mr. B Vijay (For Impleadment)

5	Comp App (AT) (CH) (Ins) No.234/2022 For Exemption IA No.501/2022 For Stay IA No. 502/2022	Srinivas Reddy Yadiki, M/s Bevcon Wayors Pvt. Ltd. Vs Ardee Hi-Tech Pvt Ltd & Anr	Mr. Y Suryanarayana	Dr. SV Rama Krishna- R1 Ms. Sistla Manjula
6	Comp App (AT) (CH) No. 67/2023 For Condone Delay IA No. 854/2023 For Exemption IA No. 855/2023 For Direction IA No. 1393/2023	Dayanand Agarwal & 5 Ors. Vs Mr. Ramesh Kumar Agarwal & 12 Ors.	Mr. B Sarath Babu	Mr. TK Bhaskar- R1, R3
7	Comp App (AT) (CH) No. 87/2023 For Stay IA No. 1099/2023	Avanti Metals Pvt. Ltd. Vs Alkesh Gupta	Mr. Arun Karthik Mohan	Mr. V Arunagiri
8	Comp App (AT) (CH) (Ins) No. 135/2023 Leave to file IA No. 452/2023 For Exemption IA No. 803/2023	Malay Bhadra Vs Mr. CA Jasin Jose & Anr.	Mr. J Narayanaswamy	Mr. Hari Kumar G Nair- R1

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9	TA (AT) No. 274/2021 (CA (AT) No. 50/2020)	Mr. Shankar Subramanya Bhat & Anr Vs Star Cable Infonet Systems Pvt Ltd & 6 Ors.	Ms. Vishakha Gupta	
10	IA No. 1014/2023 (Recall) in Comp App (AT) (CH) (Ins) No.159/2023 For Stay IA No.527/2023 For Clarification IA No. 967/2023	D Srinivasa Rao Vs Stressed Assets Stabilization Fund & Anr.	Mr. D Srinivasa Rao	Mr. T Ravichandran

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11	Comp App (AT) (CH) No. 101/2022 For Condone Delay IA No. 1050/2022 For Stay IA No. 854/2022 Urgent Hearing IA No. 146/2023 For Direction IA No. 1326/2023	Veena Ramanathapura Sreenivasarangan & Anr Vs Amruthamgamaya Nature Care & Leisure Pvt. Ltd. & 6 Ors.	Mr. Eshwar Sabapathy	Mr. Bijoy P Pulipra- R2 & R3 Mr. N Sunil - R4 Mr. Kiran Gopi- R6 M/s. Sankar P Panicker- R7
12	Comp App (AT) (CH) No. 92/2023 For Urgent Hearing IA No.1171/2023	Global Best Foundries Pvt Ltd & Anr. Vs D Suseela	Dr. KS Ravichandran	Mr. R Sivaraman
13	Comp App (AT) (CH) (Ins) No. 12/2021 For Condone Delay IA No. 33/2021 For Stay IA No. 32/2021	Assistant Provident Fund Commissioner DO Kurnool, Andhra Pradesh Vs VBC Industries Limited & 2 Ors WITH	Dr. B. Manoj Kumar	Mr. T Ravichandran- R1 Mr. Somraj Choudhury- R2 Mr. Shabbeer Ahmed-R3
14	Comp App (AT) (CH) (Ins) No. 304/2021 For Exemption IA No. 643/2021 For Stay IA No. 642/2021	The Assistant Commissioner of Central Tax Vs Shri. TSN. Raja, RP & Anr. WITH	Mr. P Raj Kumar Jhabakh	Mr. T Ravichandran- R1 Mr. Shabbeer Ahmed-R2
15	TA No. 195/2021 (Comp App (AT) (Ins) No. 41/2021)	Amaravathi Textils Private Limited Vs VBC Industries Limited & 2 Ors WITH	Mr. Bhanu Gupta	Mr. T Ravichandran- R1
16	TA No. 196/2021 (Comp App (AT) (Ins) No. 59/2021)	Mathukumilli Sri Pattabui Rama Rao Vs VBC Industries Limited & 2 Ors WITH	Mr. Bhanu Gupta	Mr. T Ravichandran- R1
17	TA No. 197/2021 (Comp App (AT) (Ins) No. 66/2021)	Mutyala Babu Katta & 62 Ors Vs VBC Industries Limited & 2 Ors	Mr. Kunal Godhwani Mr. Gaurav Mitra	Mr. T Ravichandran- R1

18	TA (AT) No. 137/2021 (Comp App (AT) (Ins) No. 1236/2019)	Shri Jayaprakash Narayan Rao N.R Vs M/s MetroCorp Infrastructure Ltd.	Mr. Mithun Shashank	
19	TA (AT) No. 165/2021 (Comp App (AT) No. 48/2020)	N. Sekhar Reddy & Anr Vs Telangana Family Club & Resorts Pvt. Ltd. & 12 Ors	Mr. EV Venugopal	Mr. Akshay Amritanshu- R9, R10 Ms. Suriti Chowdhary- R1, R3, R5
20	TA (AT) No. 191/2021 (Comp App (AT) (Ins) No. 804/2019)	Huayong Communications HK Company Ltd. Vs Kavveri Telecom Products Ltd.	M/s UKCA and Partners	
21	TA (AT) No. 193/2021 (CA (AT) (Ins) No. 818/2020)	Damodar Muddukrishna Vs Cygilant India Research & Development Pvt Ltd.	Mr. Mithun Shashank	Ms. Padmaja Kaul
22	Comp App (AT) (CH) No. 13/2022 For Direction IA No.124/2022	Wilson Jacob & 2 Ors Vs The Kottayam Port and Container Terminal Services Pvt Ltd & 10 Ors	Ms. Aiswarya James	Mr. Anil D Nair- R1, R2-R7 SVJS Associates- R8, R10
23	Comp App (AT) (CH) No.24/2022 For Stay IA No. 242/2022	Vishnukant Gupta Vs RBG Financial Services Pvt Ltd & 6 Ors	Mr. Arun C Mohan	Mr. A Anil Kumar- R1, R2, R4- R6
24	TA (AT) No.28/2022 (CA (AT) No. 44/2019)	Mr. Tumkur Vajram Shetty Jayawanth & Anr. Vs M/s Agile Labs Pvt Ltd & Ors.	Mr. M.Pretham	M/s Poovayya & Co Mr. Abhishek Kumar
25	Comp App (AT) (CH) (Ins) No. 129/2022 For Exemption IA No. 307/2022, For Stay IA No.308/2022	Nanadamuri Meenalatha, Erstwhile Director of Vantage Spinners Pvt. Vs The Cotton Corporation of India Ltd & Anr	Mr. Avinash Krishnan Ravi	Mr. Anirudh Krishnan- R1
26	Comp App (AT) (CH) (Ins) No. 217/2022 For Condone Delay IA No. 475/2022	Stressed Assets Stabilization Fund Vs SPISYS Limited	Mr. Varun Srinivasan	

27	Comp App (AT) (CH) (Ins) No. 250/2022	Global Coal Ventures Pvt. Ltd Vs S.Rajendran RP/Head - Monitoring Committee In the matter of M/s. Empee Distilleries Ltd & Anr.	Mr. K. Gaurav Kumar	Ms. M Savitha Devi- R1 Mr. Avinash Krishnan Ravi-R2
28	Comp App (AT) (CH) (Ins) No. 79/2023 Leave to file IA No. 286/2023 For Stay IA No. 285/2023	Patibandla Srinivas Babu Vs Kammula Prabhakar Rao & Anr.	Mr. Krishna Ravindran	Mr. Varun Srinivasan- R1 Mr. Adithya Reddy- R2
29	Comp App (AT) (CH) (Ins) No. 103/2023 For Stay IA No. 373/2023 For Exemption IA No. 374/2023 Vacate stay IA No. 801/2023	A Krishna Reddy Suspended Managing Director of AKR Construction Ltd. Vs SREI Equipment Finance Ltd. & Anr.	Mr. Avinash Krishnan Ravi	Mr. Anant Merathia- R1 Mr. VVSN Raju- R2

2.00 PM

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and
Hon'ble Mrs. Shreeshha Merla, Member (Technical)**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) 337/2022 IA No. 758, 759, 907 & 990/2022	M.K.Resely & 7 Ors Vs Union Bank of India - Erattupetta Branch & 2 Ors	Mr. VK Peer Mohamed Khan Mr. S. Easwaran	Mr. Varun Srinivasan- R1 Ms. Shinu J Pillai- R2 Mr. AG Sathya Narayana- R3
2	Comp App (AT) (CH) (Ins) No.270/2022 For Stay IA No. 579/2022 For Urgent Listing IA No. 580/2022 To implead IA No. 835/2022 For Directions IA No. 879/2022	Kunaparaju Sudharshan Varma Vs Rangrao Baburao Gaikwad & 2 Ors	Mr. DVAS Ravi Prasad	Mr. Prakash Nath Mishra, RP Ms. CS Shikha Rai
		WITH		
3	Comp App (AT) (CH) (Ins) No.307/2022 For Condone Delay IA No. 643/2022 For Stay IA No. 644/2022 For Exemption	Kunaparaju Sudharshan Varma Vs Rangarao Baburao Gaikwad & 2 Ors	Mr. DVAS Ravi Prasad	Mr. Sandeep Bajaj Ms. CS Shikha Rai

	IA No. 645/2022 Urgent Listing IA No. 646/2022			
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For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT) (CH) (Ins) No. 164/2023 For Condone Delay IA No. 536/2023 For Stay IA No. 537/2023 To Dispense with IA No. 538/2023 Leave to file IA No. 535/2023	A R Transport & 20 Ors Vs Nirav Kirit Pujara & 4 Ors	Mr. K Ravindranath	Ms. D Sangamithra- R1 Mr. Anirudh Krishnan- R2 Mr. Ashwin Shanbhag- R4 Ms. Keerthi Kiran Murali- R5

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For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
Ph-044-28880500

By the order of Hon'ble Member (Judicial)
-sd/-
Deputy Registrar, Chennai Bench